<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 284 OF 2016 AND APPEAL NO. 65 OF 2016 & IA NO. 166 OF 2016

Dated: 27th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of :

APPEAL NO. 284 OF 2016

Biomass Power Producers & Ors. Vs.				Appellant(s)
Punjab State Electricity Regul Ors.		Respondent(s)		
Counsel for the Appellant(s)	:	Mr. Hemant Singh Ms. Ankita Bafna		
Counsel for the Respondent(s)	:	Mr. Sakesh Kumar for R Mr. Anand K. Ganesan Ms. Neha Garg for R-2	-1	
		Mr. Aditya Grover Mr. Arjun Grover for R-3		

APPEAL NO. 65 OF 2016 & IA NO. 166 OF 2016

Punjab State Power Corporation Ltd. Vs. Biomass Power Producers Association & Ors.				Appellant(s)
				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan Ms. Neha Garg		
Counsel for the Respondent(s)	:	Mr. Hemant Singh Ms. Ankita Bafna for R-	1	
		Mr. Aditya Grover Mr. Arjun Grover for R-2	2	
		Mr. Sakesh Kumar for F	R-4	

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>29.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk